

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

LIBRARY

COURT NO. : 1
20.11.2020
M.A./350/544/2020
O.A./350/1536/2016
M.A./350/671/2017
M.A./350/672/2017
(EARLY HG) (MENTIONED)

KARTIK MONDAL & OTHERS
-V/S-
EASTERN RAILWAY

ITEM NO:29
FOR APPLICANTS(S) Adv. :

MR. S.K. DATTA
MR. J.R. DAS

FOR RESPONDENTS(S) Adv.:

MR. A.K. DASGUPTA

Notes of The Registry	Order of The Tribunal
	<p>Heard both Ld. Counsel.</p> <p>2. Ld. Counsel for the applicant prays for an early hearing vide M.A. No. 544 of 2020.</p> <p>3. List this matter on 14.1.2021.</p> <p>4. M.A. No. 544 of 2020 is disposed of accordingly.</p> <p style="text-align: right;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>SP</p>